

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 159 of 2015 &
IA No.255 & 256 of 2015**

Dated: 21st August, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**Shri Avantika Contraction (I) Ltd. ...Appellant(s)
Versus
Bihar Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Avinash Menon
Ms. Ranjitha Ramachandran
Mr. Poorva Saigal
Ms. Anushree Bardhan

ORDER

**Appeal No. 159 of 2015 &
IA No.255 & 256 of 2015**

Issue notice on the Appeal and on the I.A Nos. 255 & 256 of 2015 returnable on 21.09.2015. Dasti in addition is permitted.

Affidavit placing on record extension of time given by the Government of Bihar may be filed by learned counsel for the Appellant.

List the matter on **21.09.2015.**

**(T. Munikrishnaiah)
Technical Member
Ts/pr**

**(Justice Ranjana P. Desai)
Chairperson**